- II. (1) भारतीय भूमि पत्तन प्राधिकरण अधिनियम, 2010 की धारा 26 की उप-धारा (2) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में):-
 - (क) 2018-19 के वर्ष के लिए भारतीय भूमि पत्तन प्राधिकरण, नई दिल्ली का सातवां वार्षिक प्रतिवेदन और लेखे तथा लेखाओं पर लेखापरीक्षक का प्रतिवेदन।
 - (ख) उपर्युक्त प्राधिकरण के कार्यकरण की सरकार द्वारा समीक्षा।
 - (2) ऊपर (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण (अंग्रेज़ी तथा हिन्दी में)।

[Placed in Library. See No. L.T. 2138/17/20]

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON FINANCE

SHRI G. V. L. NARASIMHA RAO (Uttar Pradesh): Sir, I lay on the Table, a copy (in English and Hindi) of the Sixth Report of the Department-related Parliamentary Standing Committee on Finance on 'Insolvency and Bankruptcy Code (Second Amendment) Bill 2019'.

LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that a letter has been received from Shri M. P. Veerendra Kumar, Member, stating that due to ill health he is unable to attend the sittings of the current (251st) Session from 2nd March, 2020 to 20th March, 2020. He has, therefore, requested for grant of Leave of Absence from 2nd March, 2020 to 20th March, 2020, during the current (251st) Session of the Rajya Sabha.

Does he have the permission of the House to remain absent from 2nd March, 2020 to 20th March, 2020, during the current (251st) Session of the Rajya Sabha?

(No Hon. Member dissented)

MR. CHAIRMAN: Permission to remain absent is granted.

Leave of